

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000006/2020	AKSHAYA KU.PARIDA VS SANTOSH KU.BEHERA	DIPTIRANJAN MOHAPATRA VS	// ()
2	BLAPL/0001817/2020	SUNIL @ SANATAN MOHAPATRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	CHANDAPUR /13 /2019 () //
3	BLAPL/0001818/2020	BHAGYABATI KHMARI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JUNAGARH /207 /2015 () //
4	BLAPL/0001819/2020	MD.MOHAMMAD ALI VS STATE OF ODISHA	S.P.DASH VS	CHAULIAGANJA /456 /2019 () //
5	BLAPL/0001820/2020	BASUDEV SINGH VS STATE OF ODISHA	PARIKSHIT PANDA VS	PHIRINGIA /13 /2020 () //
6	BLAPL/0001821/2020	KRISHNA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BADACHANA /206 /2019 () //
7	BLAPL/0001822/2020	DAITARI SAHU VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	MUDANPUR RAMPUR /101 /2020 () //
8	BLAPL/0001823/2020	PITABASA PANGI @ PITA VS STATE OF ODISHA	ARIJEET MISHRA VS	MATHILI /135 /2019 () //
9	BLAPL/0001824/2020	KALANDI RANA @ KALIA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	DHENKANAL TOWN /392 /2019 () //
10	BLAPL/0001825/2020	TULESWAR PARABHUE @ TULESWAR PARABHUE @ URASU VS STATE OF ODISHA	SURYA KANT SUDHARABHUE @ URASU VS	TITILAGARH /327 /2019 () //
11	BLAPL/0001826/2020	UMA SHANKAR SAMAL VS STATE OF ODISHA	ASIT JENA VS	DHARMASALA /59 /2020 () //

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12	BLAPL/0001827/2020	KALIDAS DIGAL VS STATE OF ODISHA	MANAS CHAND VS	GOCHHAPADA /28 /2019 () //
13	BLAPL/0001828/2020	LAXMIPRIYA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR PANDA-2 VS	LALBAG /40 /2020 () //
14	BLAPL/0001829/2020	SANTOSH DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KUAKHIA /47 /2019 () //
15	BLAPL/0001830/2020	SHYAMLAL DUMBAI VS STATE OF ODISHA	AJIT KUMAR ROUT VS	JHARSUGUDA /842 /2019 () //
16	BLAPL/0001831/2020	LITAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	G.UNDYAGIRI /51 /2012 () //
17	BLAPL/0001832/2020	SUKURA JANI @ HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	NANDAPUR /50 /2019 () //
18	BLAPL/0001833/2020	PRASANTA KUMAR KARAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /458 /2019 () //
19	BLAPL/0001834/2020	PRASANTA KUMAR KARAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR TOWN /440 /2019 () //
20	BLAPL/0001835/2020	PRASANNTA KUMAR KARAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /445 /2019 () //
21	BLAPL/0001836/2020	BACHU @ MRUNAL KANTI BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ORIENT /14 /2020 () //
22	BLAPL/0001837/2020	SOMANATH @ RINCHU BAGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AMBABHONA /144 /2019 () //
23	BLAPL/0001838/2020	SUSANTA KISAN @ TINKU @ TIHIKU @ TIHKB.R.TRIPATHY		REAMAL /108 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001839/2020	MAHESWAR ANTIA	ARIJEET MISHRA	BOIPARIGUDA /162 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001840/2020	GUNI DIGAL	SITI KANT MISHRA	GOCHHAPADA /28 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001841/2020	SANTOSH KUMAR DAS	AMITAV TRIPATHY	RANPUR /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001842/2020	SUDAM @ SATYA RANJAN CHAND @ SATYA PRASANNACHAND	PRASANNACHAND	JALESWAR /149 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001843/2020	SURENDRA KARNA	DURLLABHA RANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001844/2020	JHASKETAN BHOI @ AWINI BHOI	RABINDRANATH PRUSTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001845/2020	SUMANTA KHATUA	ANIRUDHA DAS	GOCHHAPADA /28 /2015
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001846/2020	BANA @ BANAMALI BEHERA	CHAITANYA NAYAK	JAGATPUR /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001847/2020	DIGAMBAR DALEEI	SRINIBAS SAHOO	BINJHARPUR /163 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001848/2020	SUNIL BAG	PRAHALLADA SAHU	AINTHAPALI /179 /2017
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001849/2020	PRASANNA BASTIA	DEEPALI MAHAPATRA	PURI SADAR /27 /2018
		VS	VS	()

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35	BLAPL/0001850/2020	STATE OF ODISHA BULU @ GANESH KUMAR NAYAK @ BULU NAYAK @ GANESH KUMAR NAYAK VS	AYOJIT KUMAR SAHOO VS	// GOLANTHARA (BERHAMPUR) /145 /2019 ()
36	BLAPL/0001851/2020	STATE OF ODISHA GOUR SWAIN @ GOURA SWAIN @ GOURA SWAIN VS	ADITIRIMAYA SAHOO VS	// SHERAGADA /49 /2019 ()
37	BLAPL/0001852/2020	STATE OF ODISHA NARAYAN SAMAL VS	DEEPTI REKHA NANDA VS	// KUJANGA /29 /2017 ()
38	BLAPL/0001853/2020	STATE OF ODISHA MONDAL NADER VS	SOMANATH MITRA VS	// / /0 ()
39	BLAPL/0001854/2020	STATE OF ODISHA KRUSHNA CHANDRA SANTA @ MELKA VS	RAJIB LOCHAN PATTNAIK VS	// UMERKOTE /187 /2018 ()
40	BLAPL/0001855/2020	STATE OF ODISHA PADMA DIGAL VS	GAGAN BIHARI SINGH VS	// NAYAPALLI P.S. /59 /2020 ()
41	BLAPL/0001856/2020	STATE OF ODISHA LAKHYAPATI PUJHARI @ LAKHYAPATI PUJHARI VS	AMULYA RATNA PANDA VS	// BOIPARIGUDA /02 /2020 ()
42	BLAPL/0001857/2020	STATE OF ODISHA BABU @ SAMIR KUMAR NAYAK VS	SRINIBAS SAHOO VS	// BINJHARPUR /145 /2019 ()
43	BLAPL/0001858/2020	STATE OF ODISHA MANORANJAN KANHAR VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /43 /2019 ()
44	BLAPL/0001859/2020	STATE OF ODISHA GANESH SUNAI VS	AMULYA RATNA PANDA VS	// BOIPARIGUDA /02 /2020 ()
45	BLAPL/0001860/2020	STATE OF ODISHA PUSPA SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// LINGARAJ P.S. /191 /2017 () //

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46	BLAPL/0001861/2020	TAPAN PRADHAN VS STATE OF ODISHA	B.S.DASPANDA VS	SARANAKUL /51 /2019 () //
47	BLAPL/0001862/2020	NIRANJAN MOHARANA VS STATE OF ODISHA	S.PRADHAN VS	RANPUR /28 /2020 () //
48	BLAPL/0001863/2020	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	BAIDYANATHPUR /20 /2020 () //
49	BLAPL/0001864/2020	SUNADHAR SANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /38 /2019 () //
50	CMAPL/0000148/2020	GANESWAR PATRA VS STATE OF ORISSA	ADV. VS	// () //
51	CMAPL/0000149/2020	PREMANANDA PANDA VS STATE OF ODISHA	ADV. VS	// () //
52	CMP/0000223/2020	MANJULATA SAMANTARAY VS PRAHALLAD MALLICK	PRANAYANEE DASMOHAPATRA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghapur *) CS/0000079/2014
53	CMP/0000224/2020	LAND AQUISITION COLLECTOR, CUTTACK VS BASANTA MANJARI LENKA	ADDL GOVT ADVOCATE VS	// () //
54	CMP/0000225/2020	LAND AQUISITION COLLECTOR, CUTTACK VS BASANTA MANJARI LENKA	ADDL GOVT ADVOCATE VS	// () //
55	CONTC/0000839/2020	UMESH CHANDRA NAYAK VS ASHOK K.K.MEENA	ADV VS	// () //
56	CONTC/0000840/2020	PRAKASH CHANDRA JENA VS CHITRA ARUMUGAM	ADV VS	// () //
57	CONTC/0000841/2020	SUSHIL PADHAN	G.N.SAHU	//

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		VS	VS	0
		ARINDAM DAKUA		//
58	CONTC/0000842/2020	NABA K.MISHRA	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
59	CONTC/0000843/2020	SUDESHNA MAHABHOI	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
60	CONTC/0000844/2020	HARIHAR NAYAK	ADV	//
		VS	VS	0
		ABHAYA BISWAL		//
61	CONTC/0000845/2020	BIDYUTLATA SAHOO@BIDUTLATA SAHU	ADV	//
		VS	VS	0
		SWARNALATA NAYAK		//
62	CONTC/0000846/2020	SIKHA MUKHERJEE	DHIRENDRA KU.MOHAPATRA	//
		VS	VS	0
		CHANDER KHURANA		//
63	CONTC/0000847/2020	M/S.MAA VAISHONO DEVI CONSTRUCTION	ADV	//
		VS	VS	0
		UPENDRA KUMAR MUNDA		//
64	CONTC/0000848/2020	SUKADEV PRUSTY	GAGAN BIHARI SINGH	//
		VS	VS	0
		JITENDRA KUMAR PATRA		//
65	CONTC/0000849/2020	AJAYA KUMAR SAMAL	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
66	CONTC/0000850/2020	PRAMOD KU.PANDA	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
67	CONTC/0000851/2020	BIJAYA KUMAR MOHANTY	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
68	CONTC/0000852/2020	GOLAK CHANDRA PATRA	ADV	//
		VS	VS	0

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		RANJANA CHOPRA		//
69	CONTC/0000853/2020	SARAT KUMARI MISHRA	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
70	CONTC/0000854/2020	SIBANI PRASAD MOHAPATRA	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
71	CONTC/0000855/2020	N.KRISHNAN KUTTY NAIR	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
72	CONTC/0000856/2020	KRISHNA CHANDRA SARKAR	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
73	CONTC/0000857/2020	NARENDRANATH MALLICK	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
74	CONTC/0000858/2020	BASANTA KUMAR MOHARANA	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
75	CONTC/0000859/2020	MAHAMAD HAFISH	ADV	//
		VS	VS	0
		DINAMANIN NAYAK		//
76	CONTC/0000860/2020	SUKANTA CHANDRA BEURA	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA		//
77	CONTC/0000861/2020	JAYANT KUMAR NAYAK	ADV	//
		VS	VS	0
		D.S.SUBHADARSHI JOSHI		//
78	CONTC/0000862/2020	PRATIMA MOHARANA	ADV	//
		VS	VS	0
		D.S.SUBHADARSHI JOSHI		//
79	CONTC/0000863/2020	RAJESH KUMAR AGRAWAL	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		SUSANTA KUMAR SAHOO		//

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80	CONTC/0000864/2020	PARAMESWAR SAHU VS CHITHRA ARUMUGAM	ADV VS	// 0 //
81	CONTC/0000865/2020	JIMUT BAHAN ROUT VS PRADIPTA KUMAR MOHAPATRA	ADV VS	// 0 //
82	CONTC/0000866/2020	ANUPAMA BHANJA VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL VS	// 0 //
83	CONTC/0000867/2020	SUKANTI BEHERA VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL VS	// 0 //
84	CONTC/0000868/2020	SRICHARAN PARIJA VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL VS	// 0 //
85	CONTC/0000869/2020	PULIN BIHARI KAR VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL VS	// 0 //
86	CONTC/0000870/2020	JOGINATH SWAIN VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL VS	// 0 //
87	CONTC/0000871/2020	KISHORE KU.SUBUDHI VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL VS	// 0 //
88	CONTC/0000872/2020	DINABANDHU MARTHA VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL-O-2094/1995 VS	// 0 //
89	CONTC/0000873/2020	KABIRAJ SAHOO VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL VS	// 0 //
90	CONTC/0000874/2020	BIVUTI BHUSAN JENA VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL VS	// 0 //
91	CONTR/0000016/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT	ADV	//0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
92	CRLA/0000172/2020	SHINDE DATTATRAYA BHAUSAHEB (SUB-DIVISIONAL MAGISTRATE, BERHAMPUR) BHIMASEN MOHARANA @ BHI,ASEN MAHARANA	SANJAY K. MOHAPATRA	// / /0
		VS	VS	()
93	CRLMC/0000658/2020	STATE OF ODISHA(VIG.) BELESWAR MANGARAJ	N.SAHANI	// TANGI (KHURDA) /103 /2011
		VS	VS	()
94	CRLMC/0000659/2020	STATE OF ODISHA BADAL KANHAR@KUNAR	SURESH KUMAR JENA	// NANDIPADA /24 /2015
		VS	VS	()
95	CRLMC/0000660/2020	STATE OF ODISHA BABU@MARUTI BEHERA	KASHINATH PATTNAIK	// / /0
		VS	VS	()
96	CRLMC/0000661/2020	STATE OF ODISHA PRAFULLA KUMAR MOHANTY	CHEERA RANJAN SATAPATHY	// BIDANASI /84 /2008
		VS	VS	()
97	CRLMC/0000662/2020	STATE OF ODISHA DR.SMURUTIREKHA BEHERA	DEBASNAN DAS	// BHADRAK TOWN /129 /2008
		VS	VS	()
98	CRLMC/0000663/2020	STATE OF ODISHA TIRTHANANDA DASH	P.K.ROUT	// / /0
		VS	VS	()
99	CRLMC/0000664/2020	STATE OF ODISHA SANATAN NAYAK	JAYDEEP PAL	// / /0
		VS	VS	()
100	CRLMC/0000665/2020	STATE OF ODISHA HIRAK NATH SOUNTH	SAMBIT SAMAL	// JALESWAR /108 /2013
		VS	VS	()
101	CRLMC/0000666/2020	STATE OF ODISHA HIRAK NATH SOUNTH	SAMBIT SAMAL	// BALIAPAL /83 /2013
		VS	VS	()
102	CRLMC/0000667/2020	STATE OF ODISHA MITRABHANU BEHERA	SACHIDANANDA PADHEE	// BARGARH SADAR /239 /2016
		VS	VS	()

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103	CRLMC/0000668/2020	STATE OF ODISHA SAIYA@SATYA NANDA NAIK VS	DURLLABHA RANJAN MISHRA VS	// THAKURGARH /34 /2015 ()
104	CRLMC/0000669/2020	STATE OF ODISHA HAZI KHAN VS	JAGANNATH KAMILA VS	// CANTONMENT ROAD /82 /2016 ()
105	CRLMC/0000670/2020	STATE OF ODISHA SARADA PRASAD SAMANTARAY VS	A.PATTANAİK VS	// BALIANTA P.S. /222 /2018 ()
106	CRLMC/0000671/2020	STATE OF ODISHA BABAJI NATH VS	ARIJEET MISHRA VS	// / /0 ()
107	CRLMC/0000672/2020	RASHMITA NATH SARADA PRASAD SAMANTARAY VS	A.PATTANAİK VS	// BALIANTA P.S. /22 /2020 ()
108	CRLMC/0000673/2020	STATE OF ODISHA SUVRA KANTI PANDA@SUBHRAKANTI PANDA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
109	CRLMC/0000674/2020	STATE OF ODISHA B.RAMESH PATRA VS	JYOTIRMAYA SAHOO VS	// CHAMAKHANDI /116 /2016 ()
110	CRLMC/0000675/2020	STATE OF ODISHA PRIYARANJAN RAY VS	RAJIV KU.MAHANTA VS	// KEONJHAR TOWN /299 /2017 ()
111	CRLMC/0000676/2020	STATE OF ODISHA DILESWAR PODA@PODH VS	NARENDRA KUMAR SAHOO VS	// / /0 ()
112	CRLMC/0000677/2020	STATE OF ODISHA JITENDRA PATTNAİK VS	ANIRUDHA DAS VS	// / /0 ()
113	CRLMC/0000678/2020	STATE OF ODISHA SAPANI@SAPNESWAR BEHERA VS	ASHOK KUMAR SARANGI VS	// BARAMBA /67 /2016 ()
		STATE OF ODISHA		//

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114	CRLMC/0000679/2020	PARIMALA CH.PATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	JALESWAR /65 /2019 () //
115	CRLMC/0000680/2020	GUDU@RAJA@JANAKI MOHARANA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	TIRTOL /26 /2011 () //
116	CRLMC/0000681/2020	JITENDRA BEHERA@JITU VS STATE OF ODISHA	RAJEET ROY VS	KHURDA P.S. /413 /2017 () //
117	CRLMP/0000280/2020	ABANINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	A.K.SARANGI VS	/ /0 () //
118	CRLMP/0000281/2020	SONALIKA MOHANTY VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 () //
119	CRLMP/0000282/2020	JUMERLAL SINGH VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 () //
120	CRLMP/0000283/2020	BULA SETHA VS S.P, KHURDA	JAYADEBA BEHERA VS	/ /0 () //
121	CRLMP/0000284/2020	JAIRA GHIBELA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	/ /0 () //
122	CRLMP/0000285/2020	SRIHARI JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
123	CRLMP/0000286/2020	ARUPANANDA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
124	CRLMP/0000287/2020	ABDUL SIDIK KHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
125	CRLMP/0000288/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0

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		VS	VS	()
		THE STATE OF ORISSA		//
126	CRLMP/0000289/2020	RANJAN SAMANTARAY	B.M.SARANGI	/ /0
		VS	VS	()
		IIC, MANCHESWAR PS		//
127	CRLMP/0000290/2020	ARCHANA MUDULI	B.M.SARANGI	/ /0
		VS	VS	()
		IIC, BADACHANA PS		//
128	CRLREV/0000165/2020	HARIDAS BISWAS	JUGALA KISHORE PANDA	MALKANGIRI /171 /2011
		VS	VS	()
		STATE OF ODISHA		//
129	CRLREV/0000166/2020	AJIT KUMAR KHORA @ NAYAK	G.N.MISHRA	DASMANTAPUR /57 /2011
		VS	VS	()
		STATE OF ODISHA		//
130	CRLREV/0000167/2020	ABTAB ALAM KHAN	PRAHALLADA SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLREV/0000168/2020	DIPA RANJITA PRADHAN	BIJAY KUMAR DASH	/ /0
		VS	VS	()
		BACHANRAJ PRADHAN		//
132	CRLREV/0000169/2020	RAJ KISHORE SINGH	AMIT KUMAR NATH	/ /0
		VS	VS	()
		SANTILATA SINGH		//
133	CRLREV/0000170/2020	BHAJENDRA JENA	PRASANTA KUMAR NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLREV/0000171/2020	SANJAY NAYAK	A.K.SARANGI	ODAGAON /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
135	FAO/0000236/2020	HIRANYA DAS	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF INDIA		//
136	FAO/0000237/2020	PREMASILA NAIK	DHANANJAYA MUND	/ /
		VS	VS	()

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137	FAO/0000238/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL BHAGIRATHI DAS @ BANAMBAR BHUYAN VS	DHANANJAYA MUND VS	// // 0
138	FAO/0000239/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL RAJ MUNNI DEVI VS	DHANANJAYA MUND VS	// // 0
139	FAO/0000240/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIUNAL PINKI BARMAN VS	DHANANJAYA MUND VS	// // 0
140	FAO/0000241/2020	PRESIDING OFFICER, RAILKWAY CLAIMS TRIBUNAL HAREKRUSHNA SAHOO VS	DHANANJAYA MUND VS	// // 0
141	FAO/0000242/2020	UNION OF INDIA PRATIMA BADATYA VS	DHANANJAYA MUND VS	// // 0
142	FAO/0000243/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL ANITA DAS VS	DHANANJAYA MUND VS	// // 0
143	LAA/0000008/2020	PRESIDING OFFICEDR, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR MAKARAND MEHER VS	MOHAPATRA KUMAR MOHAPATRO VS	// // 0
144	MACA/0000135/2020	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR THE MANAGER, ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. VS	ADINUR RAJESH VS	// // 0
145	MACA/0000136/2020	TIKINA BEHERA BRANCH MANAGER, CHOLAMANDALAM MS COOP. AIDKHAN VS	SUDAN KUMAR VS	// // 0
146	MACA/0000137/2020	JITU BEHERA BAIRAGI CH.SAHOO VS	M/S. K.C.NAYAK VS	// // 0
147	MACA/0000138/2020	MANOJ KU.DAS BAIRAGI CHARAN SAHOO VS	M/S.K.C.NAYAK VS	// // 0
		MANOJ KU.DAS		//

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148	MACA/0000139/2020	D. SUNIL RAO VS BIKRAM KISHOR SAHOO	ANTARYAMI DASH VS	// 0 //
149	MACA/0000140/2020	KUNI MOHAPATRA VS BIJAYA NANDA MOHANTY	BINAYAK PRASAD MOHANTY VS	// 0 //
150	MACA/0000141/2020	SAVITRI SETHI VS SUJIT KU.DASH	BINAYAK PRASAD MOHANTY VS	// 0 //
151	MACA/0000142/2020	ARJUN PATTANAİK VS SAHADEV PRADHAN	BINAYAK PRASAD MOHANTY VS	// 0 //
152	MACA/0000143/2020	SAVITRI SETHI VS SUJIT KU.DASH	BINAYAK PRASAD MOHANTY VS	// 0 //
153	MACA/0000144/2020	GANGADHAR CHATOI VS BASANT KU.ACHARYA	BINAYAK PRASAD MOHANTY VS	// 0 //
154	RPFAM/0000064/2020	HIMANSU SEKHAR SWAIN VS D.N.LOPAMUDRA ROUT	AKSHAYA KUMAR MOHAPATRA VS	// 0 //
155	RPFAM/0000065/2020	PRASHANTA KU.DASH VS SASMITA DASH	BAIBASWATA PANAIGRAHI VS	// 0 //
156	RSA/0000074/2020	KATHI SAHOO VS ANANDA CH.SAHOO	MAHADEV MISRA VS	// 0 //
157	RSA/0000075/2020	BIDYADHAR PRADHAN VS RAGHUNATH MOHAPATRA	BIBEKANANDA BHUYAN VS	// 0 //
158	RVWPET/0000145/2020	B.M.C. VS SIBA NARAYAN PATRA	PRADIPTA KUMAR MO VS	// 0 //
159	RVWPET/0000146/2020	SHANTILATA DASH	KALI PRASANNA MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
160	RVWPET/0000147/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		INDUMATI SAHU		//
161	TRP(C)/0000067/2020	SABITA JENA	BILRAJA PRASANNA DAS	//
		VS	VS	0
		NIBRUTA KU.JENA		//
162	TRP(C)/0000068/2020	CHANDAN ASISH GUPTA	P.PADMAVATI RAO	//
		VS	VS	0
		TANUSHREE SENGUPTA		//
163	TRP(C)/0000069/2020	SUCHITRA SAHOO @ SUCHITRA SAHU	AMITAV TRIPATHY	//
		VS	VS	0
		NEERESH CHOUDHURY		//
164	TRP(C)/0000070/2020	SWAGATIKA SAHOO	PRADEEP KUMAR PARIDA	//
		VS	VS	0
		DEBASISH SAHOO		//
165	TRPCRL/0000028/2020	NAGESWAR DAS	SOURA CHANDRA MOHAPATRA	SAMBALPUR VIGILANCE /76 /2016
		VS	VS	0
		STATE OF ODISHA(VIG.)		//
166	WA/0000134/2020	STATE OF ODISHA	A.G.A.	//
		VS	VS	0
		AMAR NATH MALLICK		//
167	WA/0000135/2020	STATE OF ODISHA	A.G.A.	//
		VS	VS	0
		SANDHYARANI PANIGRAHI		//
168	WA/0000136/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. RAJNISHA INSHORYA	RAJNISHA INSHORYA	//
		VS	VS	0
		SUSHIL KU.MOHANTY		//
169	WA/0000137/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. RAJNISHA INSHORYA	RAJNISHA INSHORYA	//
		VS	VS	0
		MANOJ KU.NAYAK		//
170	WA/0000138/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. RAJNISHA INSHORYA	RAJNISHA INSHORYA	//
		VS	VS	0

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171	WA/0000139/2020	SUBRAT KU.KHATUA NAMITA BHOI VS STATE OF ODISHA	SANJEEV KUMAR UDGATA VS	// // 0 //
172	WA/0000140/2020	PADMINEE SETH VS STATE OF ORISSA	SANJEEV UDGATA VS	// 0 //
173	WA/0000141/2020	SAROJINI BAGH VS STATE OF ORISSA	SANJEEV UDGATA VS	// 0 //
174	WP(C)/0007273/2020	SULATA SWAIN VS STATE OF ODISHA	M/S.RUDRA NARAYAN PARIJA VS	// 0 //
175	WP(C)/0007274/2020	ABHIMANYU NAIK @ NAYAK VS STATE OF ODISHA	M/S.BIREN SANKAR TRIPATHY VS	// 0 //
176	WP(C)/0007275/2020	SUDARSHAN SWAIN @ SUDARSAN SWAIN VS STATE OF ODISHA	SIBA PR.SWAIN VS	// 0 //
177	WP(C)/0007276/2020	THE GENERAL MANAGER ANDHRA BANK VS THE GENERAL SECRETARY ORISSA STATE ANDHRA BANK EMPLOYEES UNION	M/S. C.ANANDA RAO VS	// 0 //
178	WP(C)/0007277/2020	GOPAL KRUSHNA PADHY VS STATE OF ODISHA	SIBA PR.SWAIN VS	// 0 //
179	WP(C)/0007278/2020	PRASANNA KUMAR DASH VS UNION OF INDIA	LALITENDU MISHRA VS	// 0 //
180	WP(C)/0007279/2020	DILLIP KUMAR MISHRA VS STATE OF ODISHA	M/S. S.PATTANAIAK VS	// 0 //
181	WP(C)/0007280/2020	KALPALATA PANDA VS STATE OF ODISHA	M/S.SAMARENDRA PATTANAIAK VS	// 0 //



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182	WP(C)/0007281/2020	RABINDRANATH GOUDA VS STATE OF ODISHA	SIBA PR.SWAIN VS	// 0 //
183	WP(C)/0007282/2020	ABHAYA KUMAR DWIBEDY VS STATE OF ODISHA	M/S.S.K.BHANJADEO VS	// 0 //
184	WP(C)/0007283/2020	PRABINA KUMAR MUNI @ PRAVEEN KUMAR SAHU VS STATE OF ODISHA	SIBA PR.SWAIN VS	// 0 //
185	WP(C)/0007284/2020	MANOJ KUMAR SAHU @ MANOJ KUMAR SAHU VS STATE OF ODISHA	M/S. S.K.BHANJADEO VS	// 0 //
186	WP(C)/0007285/2020	SUMIT KUMAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
187	WP(C)/0007286/2020	PARAMANANDA DEHURY VS STATE OF ODISHA	M/S. S.K.BHANJADEO VS	// 0 //
188	WP(C)/0007287/2020	PRABHAT RANJAN PANDA VS STATE OF ODISHA	M/S.NIRANJAN LENKA VS	// 0 //
189	WP(C)/0007288/2020	MANAGING COMMITTEE OF GOVERNMENT PRINCE BIKRAM CHANDRY VS SECRETARY SCHOOL AND MASS EDUCATION	S.C.ACHARYA VS	// 0 //
190	WP(C)/0007289/2020	SAMARENDRA PARHI VS STATE OF ORISSA	S.C.ACHARYA VS	// 0 //
191	WP(C)/0007290/2020	BIJULI SAHU VS UNION OF INDIA	M/S. SURYAKANTA DWIBEDI VS	// 0 //
192	WP(C)/0007291/2020	ASHISH KUMAR JAIN VS STATE OF ODISHA	M/S.DHIRENDRA KU.MOHAPATRA VS	// 0 //
193	WP(C)/0007292/2020	MANISH KUMAR MOHANTA	JAGANNATH SENAPATI	//

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		VS	VS	0
		CONTROLLER OF EXAMINATION, NORTH ORISSA UNIVERSITY		//
194	WP(C)/0007293/2020	SHOVARAJ MOHANTY	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0007294/2020	MAHENDRA KUMAR BEHERA	M/S. SEVATI SOREN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0007295/2020	RABI CHANDRA PADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0007296/2020	M/S JINDAL STAINLESS LTD.	PAMI RATH	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0007297/2020	MANOJ KUMAR SA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0007298/2020	RAJANIKANTA SAHOO	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0007299/2020	NRUSINGH CHARAN JENA	M/S.RAJENDRA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0007300/2020	MADHUSUDAN PUJAHARI	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0007301/2020	MADAM MOHAN SUTAR	M/S. MANOJ KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0007302/2020	CHANDRA PATRA	M/S.P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0007303/2020	UMESH CHANDRA MOHARANA	S.K.OJHA	//
		VS	VS	0

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205	WP(C)/0007304/2020	STATE OF ORISSA CHOUDHURY PRADHAN VS	M/S.P.C.MISHRA VS	// // 0
206	WP(C)/0007305/2020	STATE OF ODISHA SISIR KANTA SADANGI @ SARANGI VS	SANGRAM JENA VS	// // 0
207	WP(C)/0007306/2020	STATE OF ODISHA RAMESH PRADHAN VS	M/S.P.C.MISHRA VS	// // 0
208	WP(C)/0007307/2020	STATE OF ODISHA JYOTIRMAYEE MOHAPATRA VS	K.P.MOHANTY VS	// // 0
209	WP(C)/0007308/2020	STATE OF ODISHA GADADHAR SAHU VS	M/S. P.C.MISHRA VS	// // 0
210	WP(C)/0007309/2020	STATE OF ODISHA JAYANTA KUMAR UPADHYAY VS	MANOJ KU. OJHA VS	// // 0
211	WP(C)/0007310/2020	STATE OF ODISHA MAA CONSTRUCTION VS	M/S.GOUTAM CHARAN ROUT VS	// // 0
212	WP(C)/0007311/2020	INTERIM RESOLUTION PROFESSIONAL M/S AMCD TRANSPORT,BHADRASAH VS	DELOITTE TOUCHE TOHMATSU INDIA LLP. AMAR KUMAR MOHANTY VS	// // 0
213	WP(C)/0007312/2020	ADDL.RTO, BARBIL CIRCLE SAYED ZAHURUL HAQUE VS	M/S.KRUSHNA CH.DASH VS	// // 0
214	WP(C)/0007313/2020	STATE OF ODISHA SRIMATI KHANDUAL VS	ARIJEET MISHRA VS	// // 0
215	WP(C)/0007314/2020	STATE OF ORISSA AMRUT SEKHAR MANDAL VS	M/S. MANORANJAN MISHRA VS	// // 0
		D.F.O RAJNAGAR		//

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216	WP(C)/0007315/2020	BHIKARI SAHU VS STATE OF ODISHA	M/S.D.N.PATTNAIK..1 VS	// 0 //
217	WP(C)/0007316/2020	ABHIMANU PRADHAN VS STATE OF ORISSA	PRASANNA KUMAR SWAIN VS	// 0 //
218	WP(C)/0007317/2020	NARAYAN CHANDRA ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	WP(C)/0007318/2020	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	M/S.D.N.PATTNAIK..1 VS	// 0 //
220	WP(C)/0007319/2020	BISWAMOHINI BARAD VS SUDHANSU SEKHAR BARAD	M/S.S.P.DHAL VS	// 0 //
221	WP(C)/0007320/2020	BAIJAYANTI MOHANTY VS STATE OF ODISHA	DAMODAR DEO VS	// 0 //
222	WP(C)/0007321/2020	JAGABANDHU BEHERA VS D.F.O RAJNAGAR	M/S.MANORANJAN MISHRA VS	// 0 //
223	WP(C)/0007322/2020	SUKANTI NAYAK VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// 0 //
224	WP(C)/0007323/2020	DEBI PRASAD DASH VS STATE OF ODISHA	M/S.SURYA NARAYANN PATNAIK VS	// 0 //
225	WP(C)/0007324/2020	PRADIP KUMAR SATAPATHY VS STATE GOVT.OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
226	WP(C)/0007325/2020	DR.SULAGNA PATTAJOSHI VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
227	WP(C)/0007326/2020	M/S NATURE GIFT FRUITS AND SPICES	AUROVINDA MOHANTY	//

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		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0007327/2020	PRABHASINI GOUDA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0007328/2020	SIDHARTHI MOHANTY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0007329/2020	RABINARAYAN MOHANTY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0007330/2020	ANUPAMA SATAPATHY	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0007331/2020	KRUSHNA MOHAN PRUSTY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0007332/2020	SUDAM CHANDRA MISHRA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0007333/2020	AJAY KUMAR DAS	P.C.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0007334/2020	RAJESH MRUDANGIA	M/S.A.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0007335/2020	BIRESWAR GHOSE	D.R.SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0007336/2020	PREMALATA MOHANTY	S.K.NAYAK (2)	//
		VS	VS	0
		SUB-COLLECTOR, JAJPUR		//
238	WP(C)/0007337/2020	MANORANJAN DASH	M/S.ABHIRAM SWAIN	//
		VS	VS	0

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239	WP(C)/0007338/2020	STATE OF ODISHA BHAGABAT SAMAL VS	M/S. ABHIRAM SWAIN VS	// // 0
240	WP(C)/0007339/2020	STATE OF ODISHA SUKULAL JARIKA VS	DEEPALI MAHAPATRA VS	// // 0
241	WP(C)/0007340/2020	STATE OF ORISSA NIROJ NALINI NAYAK VS	PRANAB KUMAR SAMANTRAY VS	// // 0
242	WP(C)/0007341/2020	STATE OF ODISHA RAMESH CHANDRA SAHU VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
243	WP(C)/0007342/2020	STATE OF ODISHA UMAKANTA JENA VS	UMAKANTA MISHRA VS	// // 0
244	WP(C)/0007343/2020	STATE OF ODISHA SANGITA MAJHI VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// // 0 //
245	WP(C)/0007344/2020	BIJAY KUMAR BEHURA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //
246	WP(C)/0007345/2020	BIJAY KUMAR BEHURA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //
247	WP(C)/0007346/2020	ANNAPURNA MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0 //
248	WP(C)/0007347/2020	SHREE SHYAM SUNDAR RICE MILL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// // 0 //
249	WP(C)/0007348/2020	BHARATIYA BIKASH PARISHAD VS STATE OF ODISHA	M/S.BASUDEV BARIK VS	// // 0 //

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250	WP(C)/0007349/2020	SWARNAMAYEE SARANGI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
251	WP(C)/0007350/2020	ABHINNA KUMAR ROY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
252	WP(C)/0007351/2020	PRADEEP KUMAR SAHU VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
253	WP(C)/0007352/2020	DEEPANJALI SETHI VS STATE OF ORISSA	SAMEER KUMAR DAS VS	// 0 //
254	WP(C)/0007353/2020	SUNDARAO MINIKA VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
255	WP(C)/0007354/2020	BHAGIRATHI MANTRI VS STATE OF ORISSA	H.N.MOHAPATRA VS	// 0 //
256	WP(C)/0007355/2020	JITENDRA KUMAR SAHU VS STATE OF ODISHA	M/S. BHARATI DASH VS	// 0 //
257	WP(C)/0007356/2020	GAYA CHATRIA VS STATE OF ORISSA	A.K.SAHOO VS	// 0 //
258	WP(C)/0007357/2020	RABINDRA NATH NAYAK VS STATE OF ODISHA	M/S.S.K.SANGANERIA VS	// 0 //
259	WP(C)/0007358/2020	DURSINGH NAG VS STATE OF ORISSA	A.K.SAHOO VS	// 0 //
260	WP(C)/0007359/2020	GAYA CHATRIA VS STATE OF ORISSA	A.K.SAHOO VS	// 0 //
261	WP(C)/0007360/2020	BANCHHANIDHI BEHERA	M/S. RANJAN KUMAR NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0007361/2020	RUSHIMANI NIAL	A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0007362/2020	BAIDHAR PATRA	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		COLLECTOR DHENKANAL		//
264	WP(C)/0007363/2020	BALMATI SAGARIA	A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0007364/2020	INDRA GOVIND SOREN	ANURAG PATI	//
		VS	VS	0
		UNION OF INDIA		//
266	WP(C)/0007365/2020	BINAYA KUMAR DAS	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		COLLECTOR,DHENKANAL		//
267	WP(C)/0007366/2020	NIRAKAR DAS	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		COLLECTOR DHENKANAL		//
268	WP(C)/0007367/2020	DASHRATH MARNDI	ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0007368/2020	CHAKRADHAR PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0007369/2020	M/S.D.K.ENTERPRISERS	M/S.SOMANATH MISHRA	//
		VS	VS	0
		ASST.DIRECTOR( REVENUE)		//
271	WP(C)/0007370/2020	BRAHMAPUR DEVELOPMENT AUTHORITY	B.S.PANIGRAHI	//
		VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION		//
272	WP(C)/0007371/2020	SRIKANTA KUMAR SATPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0



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273	WP(C)/0007372/2020	STATE OF ORISSA KISHAN DAS VS	M/S.DEEPALI MOHAPATRA VS	// // 0
274	WP(C)/0007373/2020	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS	M/S.DILIP KUMAR SAHU VS	// // 0
275	WP(C)/0007374/2020	STATE OF ODISHA M/S GOURAV CONSTRUCTION VS	PRABODHA CH. NAYAK VS	// // 0
276	WP(C)/0007375/2020	STATE OF ODISHA SANJEEB KUMAR BEHERA VS	M/S.BIBHUTI BHUSAN MISHRA VS	// // 0
277	WP(C)/0007376/2020	STATE OF ODISHA RAGHUNATH SATPATHY VS	S.K.SAMAL VS	// // 0
278	WP(C)/0007377/2020	STATE OF ODISHA AMULYA NATH PADHY VS	M/S.BIBHUTI BHUSAN MISHRA VS	// // 0
279	WP(C)/0007378/2020	STATE OF ODISHA KORESH PAIK VS	DEBENDRA KUMAR SAHOO (1) VS	// // 0
280	WP(C)/0007379/2020	STATE OF ORISSA LAXMI DANG VS	M/S.BASUDEV PUJARI VS	// // 0
281	WP(C)/0007380/2020	STATE OF ODISHA DINABANDHU BEHERA VS	BHASKAR CHANDRA PANDA VS	// // 0
282	WP(C)/0007381/2020	STATE OF ODISHA SANTOSH KUMAR PUTHAL VS	M/S.KARUNAKAR GAYA VS	// // 0
283	WP(C)/0007382/2020	COLLECTOR BALASORE PADANA HO VS	M/S. S.D.DAS VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0007383/2020	KEDAR BALABANTARAY VS DEPUTY REGISTRAR	M/S. TAPAN KUMAR MANDAL VS	// 0 //
285	WP(C)/0007384/2020	SUREN KUMAR PRADHAN VS STATE OF ODISHA	M/S.MRUTYUNJAYA BISOI VS	// 0 //
286	WP(C)/0007385/2020	BINODINI MALLICK VS ADDL. DM, KANDHAMAL	RANJAN KU.ROUT VS	// 0 //
287	WP(C)/0007386/2020	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
288	WP(C)/0007387/2020	SUSHILA KARAN VS STATE OF ORISSA	BIMBISAR DASH VS	// 0 //
289	WP(C)/0007388/2020	RANJAN KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
290	WP(C)/0007389/2020	SAMBHUNATH PANDA VS STATE OF ODISHA	M/S.MANAS CHAND VS	// 0 //
291	WP(C)/0007390/2020	BISWANATH MISHRA VS UNION OF INDIA	SURENDRA KUMAR DASH VS	// 0 //
292	WP(C)/0007391/2020	SRI BANESWAR HIGHER SECONDARY SCHOOL, BENDIPUR VS STATE OF ORISSA	ANBENDIPUR SENAPATI VS	// 0 //
293	WP(C)/0007392/2020	BHARAT CHANDRA MOHANTY VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
294	WP(C)/0007393/2020	M/S. KALINGA SUPREME LOGISTICS VS AUTHORISED OFFICER/CLUSTER HEAD (RRL)	PABITRA KUMAR NAYAK VS	// 0 //
295	WP(C)/0007394/2020	JAGABANDHU LENKA	ASHOK KUMAR ROUT	//

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		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0007395/2020	PRAVAT KUMAR SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0007396/2020	BHIMASEN MAHALIK	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0007397/2020	HIMADRI BARIHA	SUSANTA KU.MISHRA	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY, ST AND SC DEVELOPMENT DEPT.		//
299	WP(C)/0007398/2020	BAIKUNTHA SENAPATI	JAGANNATH KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0007399/2020	DEEPAK KUMAR BAI	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0007400/2020	SAXONY HOLIDAY RESORT PVT.LTD.	K.MOHANTY	//
		VS	VS	0
		THE COLLECTOR, BHADRAK		//
302	WP(C)/0007401/2020	SUDHAKAR LENKA	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0007402/2020	AJAM ALLI KHAN	M/S. S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0007403/2020	M/S..KRUSHNA CHARAN SAMAL	DAMODAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0007404/2020	KOTHARI BISWAJIT MEKAP	M/S. S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0007405/2020	DOMA BISWAL	NIRANJAN PANDA	//
		VS	VS	0

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307	WP(C)/0007406/2020	STATE OF ODISHA MAGUNI SETHI VS	M/S.BIBHUDHANANDA MUDULI VS	// // 0
308	WP(C)/0007407/2020	COMMISSIONER CONSOLIDATION AND SETTLEMENT KULAMANI SAHOO VS	PRASANTA KUMAR DAS VS	// // 0
309	WP(C)/0007408/2020	STATE OF ODISHA MANJULATA SINGHA @ PRADHAN VS	M/S.RAJIB LOCHAN PATTNAIK VS	// // 0
310	WP(C)/0007409/2020	STATE OF ODISHA BIPRACHARAN SATAPATHY VS	M/S.NIRANJAN PANDA VS	// // 0
311	WP(C)/0007410/2020	STATE OF ODISHA PRABHAT KUMAR SENAPATI VS	ASHOK KUMAR PANIGRAHI VS	// // 0
312	WP(C)/0007411/2020	STATE OF ODISHA SUNITA BISWAL VS	ASHOK KUMAR PANIGRAHI VS	// // 0
313	WP(C)/0007412/2020	STATE OF ODISHA NABAKISHORE PRADHAN VS	M/S.NIRANJAN PANDA VS	// // 0
314	WP(C)/0007413/2020	STATE OF ODISHA HARIHAR MACHHUA VS	M/S.NIRANJAN PANDA VS	// // 0
315	WP(C)/0007414/2020	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	M/S.NIRANJAN PANDA VS	// // 0
316	WP(C)/0007415/2020	STATE OF ODISHA KOLLI VISWANATHAM VS	KALI PRASANNA MISHRA VS	// // 0
317	WP(C)/0007416/2020	UNION OF INDIA PUSPANJALI NAG VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// // 0 //

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318	WP(C)/0007417/2020	PRITAM PANDA VS UTKAL UNIVERSITY,BBSR	KALI PRASANNA MISHRA VS	// 0 //
319	WP(C)/0007418/2020	MANOJ KUMAR PANDA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
320	WP(C)/0007419/2020	MARKANDA DAS VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
321	WP(C)/0007420/2020	SURESH MURJA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
322	WP(C)/0007421/2020	BAIDHAR BARAL VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
323	WP(C)/0007422/2020	DURYODHAN SETHY VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
324	WP(C)/0007423/2020	SOBHAN KUMAR PATTANAIAK VS STATE OF ODISHA	L.P.DWIVEDY VS	// 0 //
325	WP(C)/0007424/2020	SUBHAM RANBADIA VS STATE OF ODISHA	M/S.PRADEEP KUMAR ROUT VS	// 0 //
326	WP(C)/0007425/2020	KAMALKANTA GHOSH VS STATE OF ODISHA	S.K.MOHANTY VS	// 0 //
327	WP(C)/0007426/2020	SATYAPRIYA KAR VS DEPUTY REGISTRAR STATE ADMINISTRATIVE TRIBUNAL	M/S.DINESH KUMAR MOHANTY VS	// 0 //
328	WP(C)/0007427/2020	SHAKTI SWARUP MOHAPATRA VS CHAIRMAN-CUM-MD, IDBI BANK LTD.	BIREN SANKAR TRIPATHY VS	// 0 //
329	WP(C)/0007428/2020	BINAYA KUMAR DAS	PRAFULLA KUMAR RATH	//

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		VS	VS	0
		COLLECTOR, DHENKANAL		//
330	WP(C)/0007429/2020	Baidhar Patra	PRAFULLA KUMAR RATH	//
		VS	VS	0
		COLLECTOR, DHENKANAL		//
331	WP(C)/0007430/2020	PADMABATI BEHERA	M/S.G.N.MISHRA	//
		VS	VS	0
		LAND ACQUISITION OFFICER AND COMPETENT AUTHORITIES		//
332	WP(C)/0007431/2020	RAMAKANTA NAIK	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0007432/2020	JAYANANDA SINGH	M/S.RAMESH SAHOO	//
		VS	VS	0
		CHIEF MANAGER CUM AUTHORISED OFFICER		//
334	WP(C)/0007433/2020	JAYANANDA SINGH	M/S.RAMESH SAHOO	//
		VS	VS	0
		CHIEF MANAGER CUM AUTHORISED OFFICER		//
335	WP(C)/0007434/2020	KSHYAMA SINGH	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0007435/2020	SURENDRA KUMAR DAS	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0007436/2020	DAVINDER KAUR	SAROJ KUMR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0007437/2020	JAYADEB NAYAK	M/S.JAYADEBA BEHERA	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTATE KHURDA		//
339	WP(C)/0007438/2020	BENUDHAR NAYAK	M/S.MAHESWAR MOHANTY	//
		VS	VS	0
		THE REGISTRAR JAJPUR		//
340	WP(C)/0007439/2020	CHINMAYA MISHRA	AMIT PRASAD BOSE	//
		VS	VS	0

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341	WP(C)/0007440/2020	STATE OF ODISHA SAROJ KUMAR PAL VS	BIRAJA PRASANNA DAS VS	// // 0
342	WP(C)/0007441/2020	STATE OF ODISHA SHEELA NAYAK @ SHEELA SABHASUNDAR VS	BISIKESAN PRADHAN VS	// // 0
343	WP(C)/0007442/2020	STATE OF ODISHA RAMESH CHANDRA MOHAPATRA VS	M/S. S.P.DAS VS	// // 0
344	WP(C)/0007443/2020	STATE OF ODISHA PURNA CHANDRA GOLORY VS	DIPTI RANJAN BHOKTA VS	// // 0
345	WP(C)/0007444/2020	ELECTION OFFICER, CHATUA GRAM PANCHAYAT BIJAYA KUMAR PRADHANI VS	M/S. SANJIB MOHANTY VS	// // 0
346	WP(C)/0007445/2020	STATE OF ODISHA JAGAANDHU ROUT VS	N.SAHANI VS	// // 0
347	WP(C)/0007446/2020	STATE OF ODISHA AMAR DALAI VS	PRADIP KUMAR DHAL VS	// // 0
348	WP(C)/0007447/2020	STATE OF ODISHA SIBA PRASAD PARIDA VS	UMESH CHANDRA PATNAIK VS	// // 0
349	WP(C)/0007448/2020	STATE OF ODISHA BIPIN BIHARI SAMANTRAY VS	M/S.B.S.RAYAGURU VS	// // 0
350	WP(C)/0007449/2020	UNION OF INDIA PRABHAKAR BISWAL VS	MIHIR KANTA RATH VS	// // 0
351	WP(C)/0007450/2020	STATE OF ODISHA NALINI KUMAR MOHANTA VS	M/S.SANJIT KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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352	WP(C)/0007451/2020	BHAKTA BANDHU SAHU VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CTC	J.M.PATTANAIAK VS	// 0 //
353	WP(C)/0007452/2020	LOKANATH PANDA VS STATE OF ODISHA	M/S.LAXMAN PRADHAN VS	// 0 //
354	WP(C)/0007453/2020	RABINDRA KUMAR SAHOO VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CTC	J.M.PATTANAIAK VS	// 0 //
355	WP(C)/0007454/2020	TRILOCHAN PRADHAN VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK, CTC	M/S.J.M.PATTANAIAK VS	// 0 //
356	WP(C)/0007455/2020	BIBEKANANDA PARIJA VS UNION OF INDIA	M/S.SUSANTA KUMAR NAYAK VS	// 0 //
357	WP(C)/0007456/2020	BADRI NARYAN PRADHAN VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CTC	M/S.J.M.PATTANAIAK VS	// 0 //
358	WP(C)/0007457/2020	MANMATH NAYAK VS UNION OF INDIA	M/S.SUSANTA KUMAR NAYAK VS	// 0 //
359	WP(C)/0007458/2020	SURESH KUMAR BEHERA VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
360	WP(C)/0007459/2020	NABA KISHORE MISHRA VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
361	WP(C)/0007460/2020	L.PURUSHOTTAM VS STATE OF ODISHA	M/S.SURYA NARAYANN PATNAIK VS	// 0 //
362	WP(C)/0007461/2020	AKHAYA KUMAR SAHOO VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
363	WP(C)/0007462/2020	ANJANA BAL	ASHOK KUMAR ROUT	//



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		VS	VS	0
		UNION OF INDIA		//
364	WP(C)/0007463/2020	ANANDA GOCHHAYAT	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0007464/2020	SAPAN KUMAR BEHERA	M/S.SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0007465/2020	CHERU MEHER	RANJAN KU. NAYAK	//
		VS	VS	0
		THE CHAIRMAN ODISHA LIFT IRRIGATION CORPORATION LTD		//
367	WP(C)/0007466/2020	HAREKRISHNA MAJHI	BHOJRAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0007467/2020	M/S. UTKAL ELECTRICAL AND CONSTRUCTION	M/S.SWARUP RANJAN SINGHSAMANT	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0007468/2020	KUMARI PADHI	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0007469/2020	MAGATA PADHI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0007470/2020	NITYANANDA BAL	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0007471/2020	BRAJABANDHU NAYAK	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0007472/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		DAMODAR MAHALIK		//
374	WP(C)/0007473/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0

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375	WP(C)/0007474/2020	SANJAY KUMAR PRUSTY SUSANTA KUMAR PANDA VS STATE OF ODISHA	M/S. B.SINGH VS	// // 0 //
376	WP(C)/0007475/2020	SUDHIR KUMAR PARIDA VS ODISHA GRAMYA BANK	PRAKASH K.MISHRA VS	// 0 //
377	WP(C)/0007476/2020	BRAHMANANDA BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
378	WP(C)/0007477/2020	M/S.PRAGATI CONSTRUCTION VS PRINCIPAL SECRETARY TO THE GOVT.OF ODISHA	A.PATNAIK VS	// 0 //
379	WP(C)/0007478/2020	BICHITRANANDA SENAPATI VS THE REGISTRAR CIVIL COURT	M/S. BHUBANMOHAN BHUYAN VS	// 0 //
380	WP(C)/0007479/2020	ANANTA SWAIN VS COLLECTOR, KHURDA	ANTARYAMI SWAIN VS	// 0 //
381	WP(C)/0007480/2020	RAMAKANTA KANHAR VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
382	WP(C)/0007481/2020	M/S.MAMA CONSTRUCTION PVT.LTD VS THE GENERAL MANAGER CIVIL /HOD	M/S.ASHIS KUMAR MISHRA VS	// 0 //
383	WP(C)/0007482/2020	RAJIB LOCHAN SAHOO VS STATE OF ODISHA	M.R.DHAL VS	// 0 //
384	WP(C)/0007483/2020	BAIDHAR PATRA VS COLLECTOR DHENKANAL	M/S.PRAFULLA KUMAR RATH VS	// 0 //
385	WP(C)/0007484/2020	M/S.P.M.CONTRACTORS PVT.LTD. VS GST COUNCIL	KANANBALA ROY CHOUDHURY VS	// 0 //

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386	WP(C)/0007485/2020	BIBEKANANDA MOHANTY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
387	WP(C)/0007486/2020	ARTATRANA BEHERA VS STATE OF ODISHA	M.R.DHAL VS	// 0 //
388	WP(C)/0007487/2020	RAMESH CHANDRA BHANJA VS STATE OF ODISHA	M/S.A.K.RAY VS	// 0 //
389	WP(C)/0007488/2020	GOURANGA CHARAN SWAIN @ GOURANGA SWAIN VS STATE OF ODISHA	SWAIN ANANTA KUMAR JOSHI VS	// 0 //
390	WP(C)/0007489/2020	CHIEF GENERAL MANAGER VS MANOJ KUMAR PATEL	M/S.P.K.PATTANAIAK VS	// 0 //
391	WP(C)/0007490/2020	NARAYAN SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
392	WP(C)/0007491/2020	GAJENDRA JENA VS ADDL.COMMISSIONER, SETTLEMENT, BALASORE	PRAVASH CH.JENA VS	// 0 //
393	WP(C)/0007492/2020	BHAJARAM BHUYAN VS THE STATE OF ORISSA	M/S.PRABHAT KUMAR DASH VS	// 0 //
394	WP(C)/0007493/2020	PANCHU JENA VS THE STATE OF ODISHA	M/S.PRABHAT KUMAR DASH VS	// 0 //
395	WP(C)/0007494/2020	KALI CHARAN PATTANAIAK VS THE STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
396	WP(C)/0007495/2020	UPENDRA SIYA VS THE STATE OF ORISSA	M/S.PRABHAT KUMAR DASH VS	// 0 //
397	WP(C)/0007496/2020	UDAYA NATH SAMAL	PRABHAT KUMAR DASH	//

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		VS	VS	0
		THE STATE OF ORISSA		//
398	WP(C)/0007497/2020	PURNA CHANDRA GAUDA	PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
399	WP(C)/0007498/2020	PRATAP CHANDRA KAR	M/S.PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
400	WP(C)/0007499/2020	SURENDRA BISOYEE	PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
401	WP(C)/0007500/2020	SUBASH CHANDRA GOUDA	M/S.PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
402	WP(C)/0007501/2020	BAURIBANDHU SWAIN	PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
403	WP(C)/0007502/2020	LAXMANA PATRA	M/S.PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
404	WP(C)/0007503/2020	MURALIDHAR BHANJA	PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
405	WP(C)/0007504/2020	RANGA NATH SATAPATHY	M/S.PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
406	WP(C)/0007505/2020	UCHHABA PATRA	PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
407	WP(C)/0007506/2020	KAMALA PRADHAN	M/S.PRABHAT KUMAR DASH	//
		VS	VS	0
		THE STATE OF ORISSA		//
408	WP(C)/0007507/2020	DIBAKAR SWAIN	M/S.PRABHAT KUMAR DASH	//
		VS	VS	0

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409	WP(C)/0007508/2020	THE STATE OF ORISSA M/S. R.K.ASSOCIATES VS MAHANADI COALFIELDS LTD.	P.RAMAKRISHNA PATRO VS	// // 0 //
410	WP(C)/0007509/2020	GOURAHARI JENA VS THE STATE OF ORISSA	M/S.PRABHAT KUMAR DASH VS	// 0 //
411	WP(C)/0007510/2020	LAMBODAR PATRA VS THE STATE OF ORISSA	M/S.PRABHAT KUMAR DASH VS	// 0 //
412	WP(C)/0007511/2020	LADU BISOYI VS THE STATE OF ORISSA	M/S.PRABHAT KUMAR DASH VS	// 0 //
413	WP(C)/0007512/2020	SATRUGHAN NAIK VS THE STATE OF ORISSA	M/S.PRABHAT KUMAR DASH VS	// 0 //
414	WP(C)/0007513/2020	RABINDRA GOUDA VS THE STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
415	WP(C)/0007514/2020	PADMA KAMPA VS THE STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
416	WP(C)/0007515/2020	DEBARAJA DAKUA VS THE STATE OF ORISSA	M/S.PRABHAT KUMAR DASH VS	// 0 //
417	WP(C)/0007516/2020	GAURAHARI BEHERA VS THE STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
418	WP(C)/0007517/2020	PADMA MOHANTY VS THE STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
419	WP(C)/0007518/2020	PANCHANAN NAIK VS THE STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	WP(C)/0007519/2020	BIJAY BADATYA VS THE STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
421	WP(C)/0007520/2020	BIPRA SWAIN VS THE STATE OF ORISSA	PRABHAT KUMAR DASH VS	// 0 //
422	WP(C)/0007521/2020	ABHAYA KUMAR MALLIK VS THE CHAIRMAN, OCAC	DIPTIRANJAN MOHAPATRA VS	// 0 //
423	WP(C)/0007522/2020	DILLIP KUMAR NAYAK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
424	WP(C)/0007523/2020	M/S.BHARAT BOOKS EMPORIUM, BURLA VS DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA	SHASHI BHUSAN JENA VS	// 0 //
425	WP(C)/0007524/2020	SABITA PUSTI VS STATE OF ODISHA	APARES BHOI VS	// 0 //
426	ABLAPL/0002888/2020	PRADIP BIHARI VS STATE OF ODISHA	TUKUNA KU MISHRA VS	GOLAMUNDA /143 /2018 0 //
427	ABLAPL/0002889/2020	SRIKANTA KUMAR NARENDRA @ BINU VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /43 /2020 0 //
428	ABLAPL/0002890/2020	BASIR AHAMAD VS STATE OF ODISHA	S.P.DASH VS	//0 0 //
429	ABLAPL/0002891/2020	KEDAR MAJHI VS STATE OF ODISHA	P.K.MAHARAJ VS	//0 0 //
430	ABLAPL/0002892/2020	CHITTA RANJAN PRAHARAJ @ TRILOCHAN VS STATE OF ODISHA	PRANJAN PRAHARAJ VS	RANPUR /156 /2012 0 //
431	ABLAPL/0002893/2020	GUNA PRADHAN	H.N.MOHAPATRA	CHANDANPUR /36 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0002894/2020	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN	B.B.MOHAPATRA	// / /0
		VS	VS	()
433	ABLAPL/0002895/2020	STATE OF ODISHA MAGUNI ROUT @ MAGUNI CHARAN ROUT	BASANTA KUMAR BARAL	// GURUDIJHATIA /22 /2020
		VS	VS	()
434	ABLAPL/0002896/2020	STATE OF ODISHA SK.SAMIRUDDIN @ TAKULU @ RAJA	B.S.DASPANDA	// SINGLA /09 /2020
		VS	VS	()
435	ABLAPL/0002897/2020	STATE OF ODISHA TAPU @ UMESH @ SENAPATI	SURESH KUMAR JENA	// KAMARDA /09 /2020
		VS	VS	()
436	ABLAPL/0002898/2020	STATE OF ODISHA MANOJ NAYAK @ MANOJ KUMAR NAYAK @ SURESH	SRINIVAS RANJAN MOHAPATRA	// MARSHAGHAI /37 /2020
		VS	VS	()
437	ABLAPL/0002899/2020	STATE OF ODISHA SOUMYAJEET BHARADWAJ	H.K.MUND	// ATHGARH /45 /2020
		VS	VS	()
438	ABLAPL/0002900/2020	STATE OF ODISHA NIRANJAN ROUT	BIKRAM CHANDRA GHADEI	// BALICHANDRAPUR /37 /2020
		VS	VS	()
439	ABLAPL/0002901/2020	STATE OF ODISHA BIKASH CHANDRA MOHANTY	KRUSHNA CHANDRA DASH	// DHAMNAGAR /40 /2020
		VS	VS	()
440	ABLAPL/0002902/2020	STATE OF ODISHA DHRUBA BEHERA	BIDYADHAR MANASINGH	// SATYABADI /48 /2020
		VS	VS	()
441	ABLAPL/0002903/2020	STATE OF ODISHA BALARAM BEHERA	DINESH KUMAR MOHANTY	// GURUDIJHATIA /23 /2020
		VS	VS	()
442	ABLAPL/0002904/2020	STATE OF ODISHA MANGIA KHAN	ARABINDA TRIPATHY	// BAIDESWAR /11 /2014
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0002905/2020	STATE OF ODISHA BHABANI JENA VS	JAYADEBA BEHERA VS	// / /0 ()
444	ABLAPL/0002906/2020	STATE OF ODISHA BHIMASEN BAIDYA @ BHIMA VS	MANORANJAN PADHY VS	// KHALLIKOTE /74 /2020 ()
445	ABLAPL/0002907/2020	STATE OF ODISHA JOGINDRANATH MISHRA VS	NIRANJAN LENKA VS	// KHANDAGIRI P.S. /103 /2020 ()
446	ABLAPL/0002908/2020	STATE OF ODISHA GOURI SHYAM BALABANTARA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /128 /2019 ()
447	ABLAPL/0002909/2020	STATE OF ODISHA AMARBARDAN LUGUN VS	SUNIL KUMAR PANDA VS	// ORIENT /13 /2020 ()
448	ABLAPL/0002910/2020	STATE OF ODISHA BIPIN PRADHAN @ SAROJ KU PRADHAN VS	SUNIL KUMAR PANDA VS	// / /0 ()
449	ABLAPL/0002911/2020	STATE OF ODISHA PAWAN KUMAR GUPTA VS	H.M.DHAL VS	// / /0 ()
450	ABLAPL/0002912/2020	STATE OF ODISHA MANAS CHAMPATI @ MANAS CHAMAPATIRAYOTIRMAYA SAHOO VS	AYOTIRMAYA SAHOO VS	// NIRAKARPUR /116 /2014 ()
451	ABLAPL/0002913/2020	STATE OF ODISHA HEMANT BHATRA VS	RAJIB LOCHAN PATTNAIK VS	// DABUGAM /07 /2020 ()
452	ABLAPL/0002914/2020	STATE OF ODISHA SUSANTA SAHOO VS	AMLAN SHAKTI PAUL VS	// CAPITAL P.S. /84 /2020 ()
453	ABLAPL/0002915/2020	STATE OF ODISHA MADAN NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// KIAKATA /06 /2020 () //



## ORISSA HIGH COURT

### FILING REPORT AS ON :25/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0002916/2020	GOUDA SAHU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /226 /2019 () //
455	ABLAPL/0002917/2020	BIKRAM KESHARI PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	DHAULI PS /97 /2019 () //
456	ABLAPL/0002918/2020	DILIP KUMAR NAYAK VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	TARASINGI /30 /2020 () //
457	ABLAPL/0002919/2020	TAPAS RANJAN PRADHAN VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BUGUDA /303 /2019 () //
458	ABLAPL/0002920/2020	JAYARAM BAIDYA VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /73 /2020 () //
459	ABLAPL/0002921/2020	ANANTA BEHERA VS STATE OF ODISHA	G.K.NANADA VS	DELANGA /217 /2019 () //
460	ABLAPL/0002922/2020	SOMNATH NANDA VS STATE OF ODISHA	SAMBIT SAMAL VS	NAYAPALLI P.S. /85 /2020 () //
461	ABLAPL/0002923/2020	MANORANJAN PATRA VS STATE OF ODISHA	SAMBIT SAMAL VS	NAYAPALLI P.S. /85 /2020 () //
462	ABLAPL/0002924/2020	PRADOSH KUMAR MOHAPATRA VS STATE OF ODISHA	UDIT RANJAN JENA VS	MAHILA P.S.(BBSR) /08 /2020 () //
463	ABLAPL/0002925/2020	NAREN JUJHARSINGH VS STATE OF ODISHA	PRAVASH CH.JENA VS	JANKIA P.S. /163 /2018 () //
464	ABLAPL/0002926/2020	ASHOK NAYAK @ ASHOK KUMAR NAYAK VS STATE OF ODISHA	PRAVASH CH.JENA VS	BHOGRAI /27 /2020 () //
465	ABLAPL/0002927/2020	BAPI JENA	PRAFULLA KU BISWAL	RAJKANIKA /13 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0002928/2020	JITU MAJHI	AMITAV TRIPATHY	NAYAGARH /30 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0002929/2020	PRASANNA KUMAR DHIRA SAMANTA @ PRASANNA KUMAR SAMANTA @ MANUA	RABINDRANATH SARMAN	ATHGARH /61 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0002930/2020	GOPINATH MAHAKUD @ PINKU	SAROJ KUMAR MISHRA	MANAMUNDA /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0002931/2020	RAJA DAS @ RAJKISHORE DAS	BISWARANJAN MAHARATHA	KRUSHNA PRASAD /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0002932/2020	MALIA @ SATYA NAIK @ SATYABRAT NAIK	AMIT KUMAR NATH	ANGUL TOWN /433 /2016
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0002933/2020	RAMESH CHANDRA MALLIK	SRINIBAS SAHOO	PANIKOILI /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0002934/2020	DEBASISH BHOL @ BUDHIA	ANUGRAHA NARAYAN SAMANTARAY	PARADEEP LOCK /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0002935/2020	DELISWAR PUJARI @ DILISWAR PUJARI @ DILISWAR	LEWRI MAYA SAHOO	R.UDAYAGIRI /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0002936/2020	SOMANATH SAGARI	DIPTI RANJAN BHOKTA	POTTANGI /55 /2012
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0002937/2020	NAKULA SAHOO	PARTHA SARATHI NAYAK	KUAKHIA /122 /2018
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0002938/2020	SHAKTI PRASAD PATTNAIK	ASHOK JENA	KHANDAGIRI P.S. /88 /2019
		VS	VS	()

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**FILING REPORT AS ON :25/02/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
477	ABLAPL/0002939/2020	STATE OF ODISHA BANAMALI GOUDA VS	AMULYA RATNA PANDA VS	// TANGARPALI /136 /2019 ()
478	ABLAPL/0002940/2020	STATE OF ODISHA HARIBANDHU CHAMPATI @ HADIBANDHU VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /153 /2014 ()
479	ABLAPL/0002941/2020	STATE OF ODISHA GULAM MUSTAFA VS	BIBHU PRASAD MOHANTY VS	// KOIDA /84 /2019 ()
480	ABLAPL/0002942/2020	STATE OF ODISHA BICHITRA ROUT VS	DEEPAK KUMAR SAHOO VS	// KENDRAPARA /05 /2019 ()
481	ABLAPL/0002943/2020	STATE OF ODISHA PUNIA NAIK @ PURNA CHANDRA NAIK VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /321 /2015 ()
482	ABLAPL/0002944/2020	STATE OF ODISHA SUKANTA BEHERA VS	RABINDRANATH PANDA VS	// GURUDIJHATIA /8 /2020 ()
483	ABLAPL/0002945/2020	STATE OF ODISHA MANIA @ MANORAMA BEHERA VS	DEEPAK KUMAR SAHOO VS	// MAHAKALPARA /25 /2020 ()
484	ABLAPL/0002946/2020	STATE OF ODISHA AJAYA KU DALAI @ CHAGALA VS	DEEPAK KUMAR SAHOO VS	// PATKURA /34 /2020 ()
485	ABLAPL/0002947/2020	STATE OF ODISHA SK.AJIT HUSSEN @ AZIZ VS	JYOTIRMAYA SAHOO VS	// //0 ()
486	ABLAPL/0002948/2020	STATE OF ODISHA KULIA @ PRAVAT PANDA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// ABHAYACHANDPUR /12 /2020 ()
487	ABLAPL/0002949/2020	STATE OF ODISHA AMAR NAIK VS STATE OF ODISHA	P.C.MISHRA VS	// NARASINGHPUR /124 /2005 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0002950/2020	SANTANU PRADHAN @ SANTANU KUMAR PRADHAN VS STATE OF ODISHA	PRADEEPAN SHAKTI PAUL VS	TANGI (KHURDA) /22 /2020 () //
489	ABLAPL/0002951/2020	PAKILI BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	NAIKANI-DIHI /21 /2020 () //
490	ABLAPL/0002952/2020	DHANESWAR MAHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /111 /2019 () //
491	ABLAPL/0002953/2020	BAURIA @ BAURI NAIK VS STATE OF ODISHA	PULAKESH MOHANTY VS	DHENKANAL SADAR /51 /2015 () //
492	ABLAPL/0002954/2020	SUJIT MOHAPATRA VS STATE OF ODISHA	SANTOSH KU LENKA VS	KUMBHARAPARA /55 /2020 () //
493	ABLAPL/0002955/2020	A.PRAKASH CHANDRA REDDY VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	RAMBHA (CHATRAPUR) /27 /2020 () //
494	ABLAPL/0002956/2020	ARJUN RANBIR @ ARJUNA RANBIR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /133 /2015 () //
495	ABLAPL/0002957/2020	BASANTA KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /216 /2019 () //
496	ABLAPL/0002958/2020	PARAMANANDA MALLICK VS STATE OF ODISHA	B.S.DASPANDA VS	OUPADA /16 /2020 () //
497	ABLAPL/0002959/2020	B.GODABARI PATRA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /55 /2020 () //
498	ABLAPL/0002960/2020	RANJIT JENA VS STATE OF ODISHA	B.R.SWAIN VS	KHANTAPADA /46 /2020 () //
499	ABLAPL/0002961/2020	DEEPAK KUMAR MOHANTY	BIBHUTI RANJAN MOHANTY	MARKAT NAGAR /33 /2020

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**FILING REPORT AS ON :25/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0002962/2020	MANAS CHAMPATI @ MANAS CHAMPATIRAYYOTIRMAYA SAHOO		NIRAKARPUR /154 /2014
		VS	VS	()
		STATE OF ODISHA		//
501	WPC(OAC)/0000363/2018	DIBYA RANJAN DASH	SIDHESWAR MALLIK	//
		VS	VS	()
		STATE OF ODISHA		//
502	WPC(OAC)/0000378/2018	NARESH RANJAN BARIK	SIDHESWAR MALLIK	//
		VS	VS	()
		STATE OF ODISHA		//
503	WPC(OAC)/0001099/2017	NIMAIN CHARAN NAYAK	SAMARENDRA PATTNAIK	//
		VS	VS	()
		STATE OF ODISHA		//
504	WPC(OAC)/0003821/2016	SANJAYA KUMAR MALLIK	SRIKANTA KUMAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
505	WPC(OAPC)/0000122/2018	DHANANJAY PRASAD RATH	SAMARENDRA PATTNAIK	//
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :25/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 WPC(OAPC)/122/2018	DHANANJAY PRASAD RATH-MP	SAMARENDRA PATTNAIK
2	9/2020 OTAPL/37/2018	M/S.MAHESH FERIOUS PVT.LTD.-MP	M/S.KAJOL SAHOO
3	21/2020 JCRLA/8/2012	GUNA@MANOJ KUMAR-MP	
4	24/2020 RFA/6/2015	AJAYA KU.PRAHARAJ-MP	M/S P.K.RATH
5	25/2020 RFA/127/2010	ZAHERATUN NISA-MP	M/S.P.K.SAHOO, M/S DEEPALI MOHAPATRA
6	26/2020 RFA/43/2012	SWARNALATA MOHAPATRA-MP	M/S.MANMAYA KU.DASH
7	27/2020 LAA/8/2020	MAKARAND MEHER-MP	MOHAPATRA KUMAR MOHAPATRO
8	28/2020 LAA/8/2020	MAKARAND MEHER-MP	MOHAPATRA KUMAR MOHAPATRO
9	34/2020 SA/357/1999	PRANANATH KHUNTIA-MP	M/S.R.CH.MOHANTY
10	55/2020 CRLMP/280/2020	ABANINDRA KUMAR MOHAPATRA-MP	A.K.SARANGI
11	78/2020 TRP(C)/67/2020	SABITA JENA-MP	BILRAJA PRASANNA DAS
12	79/2020 TRP(C)/29/2018	SUPRABHA DASH-MP	M/S.SHELLEY DASH
13	80/2020 TRP(C)/69/2020	SUCHITRA SAHOO @ SUCHITRA SAHU-MP	AMITAV TRIPATHY
14	95/2020 RPFAM/104/2019	DIPAK KU.SAHOO-MP	M/S.AMITAV TRIPATHY
15	96/2020 RPFAM/35/2020	SABYASACHI SAMANTA-MP	M/S. S.K.ROUT
16	97/2020 RPFAM/64/2020	HIMANSU SEKHAR SWAIN-MP	AKSHAYA KUMAR MOHAPATRA
17	98/2020 RPFAM/65/2020	PRASHANTA KU.DASH-MP	BAIBASWATA PANAIGRAHI
18	137/2020 RSA/74/2020	KATHI SAHOO-MP	MAHADEV MISRA
19	138/2020 RSA/74/2020	KATHI SAHOO-MP	MAHADEV MISRA
20	139/2020 RSA/57/2020	RAJ KISHORE PANDA-MP	SOUMYA MISHRA
21	140/2020 RSA/75/2020	BIDYADHAR PRADHAN-MP	BIBEKANANDA BHUYAN
22	176/2020 BLAPL/6794/2018	TRIDHAR MOHANTY-MP	SANTANU KU.SARANGI
23	177/2020 BLAPL/1788/2019	BRAJA MOHAN PATNAIK-MP	JITENDRA SAMANTARAY
24	178/2020 BLAPL/6927/2019	BRAJAMOHAN PATANIK-MP	V.NARASINGH
25	179/2020 BLAPL/6928/2019	BRAJAMOHAN PATNAIK-MP	V. NARASINGH
26	180/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH

27	BLAPL/6929/2019 181/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
28	BLAPL/6930/2019 182/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
29	BLAPL/6931/2019 183/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
30	BLAPL/6932/2019 184/2020	SESHADEV NAYAK-MP	ASHOK SAHOO
31	BLAPL/1118/2020 185/2020	AJAY @ AJAYA KUMAR BAJAJ-MP	SIDHARTHA DAS
32	BLAPL/1734/2020 187/2020	PRAFULLA KUMAR SAHOO-MP	UMAKANT SAHOO
33	BLAPL/6111/2018 188/2020	DILLIP KUMAR BALA-MP	M/SRAJIB LOCHAN PATTNAIK
34	BLAPL/9692/2019 192/2020	HAREKRUSHNA SAHOO-MP	DHANANJAYA MUND
35	FAO/241/2020 193/2020	PRATIMA BADATYA-MP	DHANANJAYA MUND
36	FAO/242/2020 194/2020	ANITA DAS-MP	DHANANJAYA MUND
37	FAO/243/2020 195/2020	M/S.HDFC ERGO G.I.CO. LTD.-MP	ADAM ALI KHAN
38	FAO/106/2020 204/2020	STATE OF ODISHA-MP	A.G.A.
39	WA/134/2020 205/2020	STATE OF ODISHA-MP	A.G.A.
40	WA/134/2020 206/2020	STATE OF ODISHA-MP	A.G.A.
41	WA/135/2020 207/2020	STATE OF ODISHA-MP	A.G.A.
42	WA/135/2020 208/2020	CHAIRMAN,ODISHA GRAMYA BANK-MP	M/S.K.C.KANUNGO
43	WA/334/2019 209/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF ODISHA RAMESH CHACHARYA	RAMESH CHACHARYA
44	WA/136/2020 210/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF ODISHA RAMESH CHACHARYA	RAMESH CHACHARYA
45	WA/137/2020 211/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF ODISHA RAMESH CHACHARYA	RAMESH CHACHARYA
46	WA/138/2020 212/2020	NAMITA BHOI-MP	SANJEEV KUMAR UDGATA
47	WA/139/2020 213/2020	PADMINEE SETH-MP	SANJEEV UDGATA
48	WA/140/2020 214/2020	HARIDAS BISWAS-MP	JUGALA KISHORE PANDA
49	CRLREV/165/2020 214/2020	SAROJINI BAGH-MP	SANJEEV UDGATA
50	WA/141/2020 215/2020	HARIDAS BISWAS-MP	JUGALA KISHORE PANDA
51	CRLREV/165/2020 216/2020	AJIT KUMAR KHORA @ NAYAK-MP	G.N.MISHRA
52	CRLREV/166/2020 217/2020	AJIT KUMAR KHORA @ NAYAK-MP	G.N.MISHRA
53	CRLREV/166/2020 218/2020	ABTAB ALAM KHAN-MP	PRAHALLADA SAHU
54	CRLREV/167/2020 219/2020	BIBEKANANDA PANI-MP	PRASANNA KUMAR MISHRA
55	CRLREV/8/2020 220/2020	RAJ KISHORE SINGH-MP	AMIT KUMAR NATH
56	CRLREV/169/2020 221/2020	SANJAY NAYAK-MP	A.K.SARANGI
57	CRLREV/171/2020 222/2020	RAMESH CHANDRA NATH SHARMA-MP	S.N.SHARMA
	CRLREV/671/2019		

58	230/2020 CMP/223/2020	MANJULATA SAMANTARAY-MP	PRANAYANEE DASMOHAPATRA
59	232/2020 CMP/1316/2018	PARBATI DEI-MP	M/S.BHAKTAHARI MOHANTY
60	232/2020 MACA/136/2020	BRANCH MANAGER, CHOLAMANDALAM MS G.I.CO. LTD-MP	ADAM ALI KHAN
61	233/2020 CMP/224/2020	LAND AQUISITION COLLECTOR, CUTTACK-MP	ADDL GOVT ADVOCATE
62	233/2020 MACA/135/2020	THE MANAGER, ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD-MP	ADALTI BHANU
63	234/2020 CMP/225/2020	LAND AQUISITION COLLECTOR, CUTTACK-MP	ADDL GOVT ADVOCATE
64	234/2020 MACA/118/2020	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
65	236/2020 MACA/917/2014	D.M.,ICICI LOMBARD G-MP	M/S.ADAM ALI KHAN
66	237/2020 MACA/88/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	SAMANTARAY
67	238/2020 MACA/1011/2017	DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD-MP	S.N.MISHRA
68	286/2020 RVWPET/145/2020	B.M.C.-MP	PRADIPTA KUMAR MO
69	287/2020 RVWPET/145/2020	B.M.C.-MP	PRADIPTA KUMAR MO
70	288/2020 RVWPET/146/2020	SHANTILATA DASH-MP	KALI PRASANNA MISHRA
71	289/2020 RVWPET/147/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
72	290/2020 RVWPET/147/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
73	291/2020 RVWPET/147/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
74	320/2020 ABLAPL/9371/2019	SATYA NARAYAN BISWAL@SATYA BISWAL-MP	JYOTIRMAYA SAHOO
75	356/2020 CRLA/172/2020	BHIMASEN MOHARANA @ BHI,ASEN MAHARANA-MP	SMRUTI RANJAN MOHAPATRA
76	357/2020 CRLA/172/2020	BHIMASEN MOHARANA @ BHI,ASEN MAHARANA-MP	SMRUTI RANJAN MOHAPATRA
77	358/2020 CRLA/170/2020	MAHESWAR PRADHAN-MP	TARA PRASAD MOHAPATRA
78	375/2020 CRLMC/3527/2019	LALIT MOHAN SAHOO-MP	BIDYADHAR MANASINGH
79	376/2020 CRLMC/658/2020	BELESWAR MANGARAJ-MP	N.SAHANI
80	378/2020 CRLMC/2388/2017	K.KRISHNA RAO-MP	MR.P.C.CHHINCHANI
81	379/2020 CRLMC/661/2020	PRAFULLA KUMAR MOHANTY-MP	CHEERA RANJAN SATAPATHY
82	380/2020 CRLMC/662/2020	DR.SMRUTIREKHA BEHERA-MP	DEBASNAN DAS
83	381/2020 CRLMC/664/2020	SANATAN NAYAK-MP	JAYDEEP PAL
84	382/2020 CRLMC/669/2020	HAZI KHAN-MP	JAGANNATH KAMILA
85	383/2020 CRLMC/360/2020	ANADI SWAIN-MP	A.K.DALAI
86	384/2020 CRLMC/670/2020	SARADA PRASAD SAMANTARAY-MP	A.PATTANAIAK
87	385/2020 CRLMC/671/2020	BABAJI NATH-MP	ARIJEET MISHRA
88	386/2020 CRLMC/672/2020	SARADA PRASAD SAMANTARAY-MP	A.PATTANAIAK
89	387/2020	PRIYARANJAN RAY-MP	RAJIV KU.MAHANTA



90	CRLMC/675/2020 388/2020	JITENDRA PATNAIK-MP	ANIRUDHA DAS
91	CRLMC/677/2020 389/2020	SAPANI@SAPNESWAR BEHERA-MP	ASHOK KUMAR SARANGI
92	CRLMC/678/2020 390/2020	JITENDRA BEHERA@JITU-MP	RAJEET ROY
93	CRLMC/681/2020 3138/2020	SULATA SWAIN-MP	M/S.RUDRA NARAYAN PARIJA
94	WP(C)/7273/2020 3139/2020	ABHIMANYU NAIK @ NAYAK-MP	M/S.BIREN SANKAR TRIPATHY
95	WP(C)/7274/2020 3140/2020	SUDARSHAN SWAIN @ SUDARSAN SWAIN-MP	SIBA PR.SWAIN
96	WP(C)/7275/2020 3141/2020	GOPAL KRUSHNA PADHY-MP	SIBA PR.SWAIN
97	WP(C)/7277/2020 3142/2020	PRASANNA KUMAR DASH-MP	LALITENDU MISHRA
98	WP(C)/7278/2020 3143/2020	RABINDRANATH GOUDA-MP	SIBA PR.SWAIN
99	WP(C)/7281/2020 3144/2020	PRABINA KUMAR MUNI @ PRAVEEN KUMAR MUNI-MP	SIBA PR.SWAIN
100	WP(C)/7283/2020 3145/2020	SUMIT KUMAR SAHU-MP	NIRANJAN LENKA
101	WP(C)/7285/2020 3146/2020	PRADIPTA KUMAR MISHRA-MP	M/S.AVIJIT MISHRA
102	WP(C)/5283/2020 3147/2020	SIBAMOCHAN SENAPATHY-MP	M/S.SANJAY KU MISHRA
103	WP(C)/3217/2006 3148/2020	MANAGING COMMITTEE OF GOVERNMENT PRIMARY SCHOOL	MOHANTY
104	WP(C)/7288/2020 3149/2020	PRABHAT RANJAN PANDA-MP	M/S.NIRANJAN LENKA
105	WP(C)/7287/2020 3150/2020	ASHISH KUMAR JAIN-MP	M/S.DHIRENDRA KU.MOHAPATRA
106	WP(C)/7291/2020 3152/2020	MAHENDRA KUMAR BEHERA-MP	M/S. SEVATI SOREN
107	WP(C)/7294/2020 3153/2020	RAJANIKANTA SAHOO-MP	SANGRAM JENA
108	WP(C)/7298/2020 3154/2020	MADHUSUDAN PUJAHARI-MP	SANGRAM JENA
109	WP(C)/7300/2020 3155/2020	NARASINGHA SAHOO-MP	M/S. I.A. ACHARYA
110	WP(C)/388/2020 3156/2020	SISIR KANTA SADANGI @ SARANGI-MP	SANGRAM JENA
111	WP(C)/7305/2020 3157/2020	M/S AMCD TRANSPORT,BHADRASAHU-MP	AMAR KUMAR MOHANTY
112	WP(C)/7311/2020 3158/2020	BHIKARI SAHU-MP	M/S.D.N.PATNAIK..I
113	WP(C)/7315/2020 3160/2020	BISWAMOHINI BARAD-MP	M/S.S.P.DHAL
114	WP(C)/7319/2020 3161/2020	SUKANTI NAYAK-MP	PRADOSH KUMAR DAS
115	WP(C)/7322/2020 3162/2020	KULDEEP MOHANTY-MP	M/S.SUKANTA KU.DALAI
116	WP(C)/427/2020 3163/2020	RABINARAYAN MOHANTY-MP	BISWABIHARI MOHANTY
117	WP(C)/7329/2020 3168/2020	BIRESWAR GHOSE-MP	D.R.SUNDARAY
118	WP(C)/7335/2020 3169/2020	PREMALATA MOHANTY-MP	S.K.NAYAK (2)
119	WP(C)/7336/2020 3170/2020	NIROJ NALINI NAYAK-MP	PRANAB KUMAR SAMANTRAY
120	WP(C)/7340/2020 3171/2020	RAMESH CHANDRA SAHU-MP	BIRAJA PRASANNA SATAPATHY
	WP(C)/7341/2020		

121	3172/2020 WP(C)/7343/2020	SANGITA MAJHI-MP	SUKANTA KUMAR DALAI
122	3173/2020 WP(C)/7347/2020	SHREE SHYAM SUNDAR RICE MILL-MP	DAYANANDA MOHAPATRA
123	3174/2020 WP(C)/7353/2020	SUNDARAO MINIKA-MP	M/S.KRISHNA CHANDRA SAHU
124	3175/2020 WP(C)/7354/2020	BHAGIRATHI MANTRI-MP	H.N.MOHAPATRA
125	3176/2020 WP(C)/6836/2020	DHARANISHAR MOHANTY-MP	M/S.PRADEEP KUMAR PARIDA
126	3177/2020 WP(C)/5833/2020	NRUSINGH TRIPATHY-MP	M/S. PRADEEP KUMAR PARIDA
127	3178/2020 WP(C)/7357/2020	RABINDRA NATH NAYAK-MP	M/S.S.K.SANGANERIA
128	3180/2020 WP(C)/5633/2018	DEBADATTA DAS-MP	M/S.S.C.PRADHAN
129	3181/2020 WP(C)/7367/2020	DASHRATH MARNDI-MP	ANURAG PATI
130	3182/2020 WP(C)/7369/2020	M/S.D.K.ENTERPRISERS-MP	M/S.G.TRIPATHY
131	3183/2020 WP(C)/21600/2018	ARUNDHATI MAHANA AND OTHERS-MP	M/S S.C DASH
132	3184/2020 WP(C)/1587/2020	LOKANATH MOHANTA-MP	M/S.SAMIR KUMAR BEHERA
133	3185/2020 WP(C)/7372/2020	KISHAN DAS-MP	M/S.DEEPALI MOHAPATRA
134	3186/2020 WP(C)/7376/2020	RAGHUNATH SATPATHY-MP	S.K.SAMAL
135	3187/2020 WP(C)/7380/2020	DINABANDHU BEHERA-MP	BHASKAR CHANDRA PANDA
136	3188/2020 WP(C)/7382/2020	PADANA HO-MP	M/S. S.D.DAS
137	3189/2020 WP(C)/7385/2020	BINODINI MALLICK-MP	RANJAN KU.ROUT
138	3190/2020 WP(C)/7393/2020	M/S. KALINGA SUPREME LOGISTICS-MP	PABITRA KUMAR NAYAK
139	3191/2020 WP(C)/6089/2019	M/S.BENGAL ENERGY LTD.-MP	MR.JAGABANDHU SAHOO, M/S.KAJAL SAHOO
140	3192/2020 WP(C)/6909/2019	M/S.BENGAL ENERGY LTD.,-MP	M/S.KAJAL SAHOO
141	3193/2020 WP(C)/7397/2020	HIMADRI BARIHA-MP	SUSANTA KU.MISHRA
142	3194/2020 WP(C)/7406/2020	MAGUNI SETHI-MP	M/S.BIBHUDHANANDA MUDULI
143	3196/2020 WP(C)/7407/2020	KULAMANI SAHOO-MP	PRASANTA KUMAR DAS
144	3197/2020 WP(C)/7411/2020	SUNITA BISWAL-MP	ASHOK KUMAR PANIGRAHI
145	3198/2020 WP(C)/7415/2020	KOLLI VISWANATHAM-MP	KALI PRASANNA MISHRA
146	3200/2020 WP(C)/7431/2020	RAMAKANTA NAIK-MP	PRANAB KUMAR SAMANTRAY
147	3201/2020 WP(C)/7432/2020	JAYANANDA SINGH-MP	M/S.RAMESH SAHOO
148	3202/2020 WP(C)/7433/2020	JAYANANDA SINGH-MP	M/S.RAMESH SAHOO
149	3203/2020 WP(C)/7434/2020	KSHYAMA SINGH-MP	BHAGABAN BEHERA
150	3204/2020 WP(C)/7276/2020	THE GENERAL MANAGER ANDHRA BANK-MP	M/S. C.ANANDA RAO
151	3205/2020 WP(C)/7440/2020	SAROJ KUMAR PAL-MP	BIRAJA PRASANNA DAS
152	3206/2020	SHEELA NAYAK @ SHEELA SABHASUNDAR-MP	BISIKESAN PRADHAN

153	WP(C)/7441/2020 3207/2020	PURNA CHANDRA GOLORY-MP	DIPTI RANJAN BHOKTA
154	WP(C)/7443/2020 3208/2020	BIPIN BIHARI SAMANTRAY-MP	M/S.B.S.RAYAGURU
155	WP(C)/7448/2020 3209/2020	SIBA PRASAD PARIDA-MP	UMESH CHANDRA PATNAIK
156	WP(C)/7447/2020 3210/2020	LOKANATH PANDA-MP	M/S.LAXMAN PRADHAN
157	WP(C)/7452/2020 3211/2020	NABA KISHORE MISHRA-MP	SIDHESWAR MALLIK
158	WP(C)/7459/2020 3212/2020	HAREKRISHNA MAJHI-MP	BHOJRAJ SETH
159	WP(C)/7466/2020 3213/2020	M/S. UTKAL ELECTRICAL AND CONSTRUCTION-MP	M/S.SWARUP RANJAN SINGHSAMANT
160	WP(C)/7467/2020 3214/2020	BRAJABANDHU NAYAK-MP	KHIROD K.ROUT
161	WP(C)/7471/2020 3215/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
162	WP(C)/7472/2020 3216/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
163	WP(C)/7473/2020 3217/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
164	WP(C)/7473/2020 3218/2020	SUDHIR KUMAR PARIDA-MP	PRAKASH K.MISHRA
165	WP(C)/7475/2020 3219/2020	BRAHMANANDA BEHERA-MP	BHASKAR CHANDRA PANDA
166	WP(C)/7476/2020 3220/2020	RAMAKANTA KANHAR-MP	BIRAJA PRASANNA SATAPATHY
167	WP(C)/7480/2020 3221/2020	RAMESH CHANDRA BHANJA-MP	M/S.A.K.RAY
168	WP(C)/7487/2020 3222/2020	NARAYAN SWAIN-MP	SANGRAM JENA
169	WP(C)/7490/2020 3223/2020	CHIEF GENERAL MANAGER-MP	M/S.P.K.PATTANAİK
170	WP(C)/7489/2020 3224/2020	M/S. R.K.ASSOCIATES-MP	P.RAMAKRISHNA PATRO
171	WP(C)/7508/2020 3225/2020	M/S. R.K.ASSOCIATES-MP	P.RAMAKRISHNA PATRO
172	WP(C)/7508/2020 3226/2020	SHIBANATH MISHRA-MP	M/S.DEBARAJ MOHANTY
173	WP(C)/17179/2016 3227/2020	M/S.SHREE METALIKS LTD.-MP	M/S.SATYAJIT MOHANTY
174	WP(C)/10560/2018 3228/2020	M/S.SHREE METALIKS LTD.-MP	M/S.SATYAJIT MOHANTY
175	WP(C)/10559/2018 3229/2020	M/S.SHREE METALIK LTD.-MP	M/S.SATYAJIT MOHANTY
176	WP(C)/10557/2018 3230/2020	ITISHREE DAS-MP	M/S.AMIT KUMAR NATH
177	WP(C)/6785/2020 3232/2020	MADAN SAHU-MP	M/S.D.R.SUNDARAY
178	WP(C)/20108/2018 3233/2020	BRUNDABAN BASTIA-MP	M/S.MANOJA KUMAR KHUNTIA
179	WP(C)/10882/2019 3234/2020	M/S.BHARAT BOOKS EMPORIUM, BURLA-MP	SHASHI BHUSAN JENA
180	WP(C)/7523/2020 3235/2020	SABITA PUSTI-MP	APARES BHOI
181	WP(C)/7524/2020 7/2020	RADHAMOHAN DEV BIJE-MP	
182	MSA/3/2005 49/2020	SHYAM SUNDER ADHIKAR-MP	SOUBHAGYA KUMAR DASH
183	CONTC/2234/2012 50/2020	ADIKANDA SAHOO-MP	
	CONTC/1638/2017		

184	56/2020 CRLMP/1552/2019	BIJAYANI MISHRA-MP	
185	190/2020 FAO/38/2018	STATE OF ORISSA-MP	
186	191/2020 FAO/38/2018	STATE OF ORISSA-MP	
187	213/2020 CRLREV/30/2020	DEEPAK KUMAR BEHERA-MP	
188	231/2020 CMP/116/2020	SAYED ASIF ALI-MP	
189	235/2020 MACA/686/2019	RAJESWARI DEVI-MP	
190	316/2020 ABLAPL/9806/2019	RANJU OJHA@RANJULATA OJHA-MP	
191	318/2020 ABLAPL/12665/2017	MITU DALEI-MP	
192	319/2020 ABLAPL/11426/2017	ARUNA KANDI@ARUNA KU.KANDI-MP	
193	321/2020 ABLAPL/3172/2019	CHANGUDI@ABHIRAM BARIK-MP	
194	322/2020 ABLAPL/17812/2019	SADEI DEHURY-MP	
195	323/2020 ABLAPL/322/2020	SK.SABIR ALLI-MP	
196	377/2020 CRLMC/2852/2019	KEDAR NARAYAN PARIDA-MP	
197	3151/2020 WP(C)/29091/2019	CHIRANJBI BISOYI-MP	
198	3159/2020 WP(C)/19070/2019	SUNITA NAYAK-MP	
199	3164/2020 WP(C)/6043/2020	M/S.NIRANJAN KHUNTIA-MP	M/S.DEBENDRA KUMAR DWIBEDI
200	3165/2020 WP(C)/6045/2020	M/S.NIRANJAN KHUNTIA-MP	M/S.DEBENDRA KUMAR DWIBEDI
201	3166/2020 WP(C)/27148/2019	INDRAMANI BAG-MP	
202	3167/2020 WP(C)/27134/2019	JANU BARIK-MP	
203	3179/2020 WP(C)/447/2020	PRADYUMNA KUMAR MAHAKUD-MP	
204	3195/2020 WP(C)/9787/2015	UMA DEVI-MP	
205	3199/2020 WP(C)/1895/2020	SUPRAVA MISHRA-MP	
206	3231/2020 WP(C)/3659/2020	SANKET KUMAR MISHRA-MP	